

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 704 / Confdl./2016
II-15-7/2004

Bilaspur, dated 29 September, 2016

In supersession of all previous orders/notifications relating to constitution of Committees except the Infrastructure Committee ("Committee to monitor the work of completion of projects relating to Infrastructure in High Court and Subordinate Judiciary"), the following Committees are constituted with immediate effect: -

Sl. No.	Committee (s)	Hon'ble Chairman and Members	Subjects	Secretary of the Committee
1.	Committee Number-1	Hon'ble Shri Justice Pritinker Diwaker- Chairman Hon'ble Shri Justice Prashant Kumar Mishra & Hon'ble Shri Justice C.B. Bajpai- Members.	(1) Screening for the scrutiny and assessment of the members of Higher Judicial Service and Lower Judicial Service. (2) Utilization of Grant Sanctioned by 14 th Finance Commission. (3) State Court Management System (4) For monitoring the implementation of the resolutions passed in the Chief Justices' Conferences. (5) Formulating of new rules and amendment of existing rules governing the service conditions of the Judicial officers and the employees of the High Court Registry.	Registrar General A.R. (D.E.) A.R. (J) Registrar General Registrar General
2.	Committee Number-2	Hon'ble Shri Justice Prashant Kumar Mishra- Chairman Hon'ble Shri Justice M.M. Shrivastava & Hon'ble Shri Justice Sanjay K. Agrawal- Members.	(1) To monitor the functioning of Chhattisgarh State Judicial Academy. (2) Recruitment of District Judges and Civil Judges. (3) To dispose of the affairs of the recruitment (including Court Managers), promotion, transfer, regularization, disciplinary enquiry, screening and consideration of the representations of employees of High Court Establishment.	Director (C.S.J.A.) Registrar (S. & A.) A.R. (D.E.)


27/9/16

			(4) Sensitization of Family Court Matters.	Registrar (I & E)
3.	Committee Number-3	Hon'ble Shri Justice M.M. Shrivastava - Chairman Hon'ble Shri Justice Goutam Bhaduri & Hon'ble Shri Justice Anil Kumar Shukla- Members.	(1) Computerization, weeding and digitalization of records of High Court & Subordinate Courts. (2) Welfare of Juveniles and implemenatation of the provisions of the Juvenile Justice (Care & Protection of Children) Act, 2000 in the State of Chhattisgarh. (3) Matter relating to litigation by or against the High Court.	Registrar (Comp.) A.R. (D.E.) A.R. (D.E.)
4.	Committee Number-4	Hon'ble Shri Justice Goutam Bhaduri- Chairman Hon'ble Shri Justice C.B.Bajpai- Member	(1) High Court Legal Services Committee. (2) To monitor the Mediation Centres in the High Court and Subordinate Courts. (3) Finance/Purchase including loan and advances to Registry officers/employees.	A.R. (J) A.R. (J) A.R. (A)
5.	Committee Number-5	Hon'ble Shri Justice Sanjay K. Agrawal- Chairman Hon'ble Shri Justice Sanjay Agrawal - Member	(1) Library for the High Court & Subordinate Courts and matters relating to Indian Law Reporter (I.L.R.) (2) Delay and Arrears matters. (3) To monitor Vigilance and C.B.I. Cases.	A.R. (J) A.R. (J) A.R. (A)
6.	Committee Number-6	Hon'ble Shri Justice P. Sam Koshy - Chairman Hon'ble Shri Justice R.C.S. Samant - Member	(1) For matters relating to Judges Guest house, Judges Club, Staff Club and vehicle for High Court Judges, Registry Officers and Subordinate Judiciary. (2) To dispose of the matter relating to building of the High Court, Bungalow and Quarters of the High Court. (3) Matters relating to Protocol.	A.R. (A) A. R. (A.) A. R. (A.)

25/11/16

7.	Committee Number-7	Hon'ble Shri Justice C.B. Bajpai- Chairman Hon'ble Shri Justice Sanjay Agrawal- Member	<p>(1) Inter District Transfer/Inter State Transfer of the employees of the Subordinate Courts and any other matter related to employees of Subordinate Courts. (<i>excluding the appeals and representations filed by employees of Subordinate Courts</i>)</p> <p>(2) To supervise and monitor progress made by the State in regard to the compliance with the directions given at para no. 20 of the judgment dated 28.01.2016 passed by Hon'ble Supreme Court in Criminal Appeal no. 652 of 2012 (Union of India Vs. Mohanlal and Anr.).</p> <p>(3) Matter regarding Museum and Activity.</p>	<p>A.R. (D.E.)</p> <p>A.R.(D.E.)</p> <p>A.R. (A)</p>
8.	Rule Committee	Hon'ble Shri Justice Prashant Kumar Mishra- Chairman Hon'ble Shri Justice Goutam Bhaduri & Hon'ble Shri Justice C.B. Bajpai- Member, Advocate General- Ex-Officio Member, Shri N.K. Shukla, Senior Advocate – Member, District Judge, Bilaspur - Ex-Officio Member	<p>(1) For subject coming u/s 123 C. P.C. and Section 477 Cr. P.C. and rules of the High Court (other than service rules) and ancillary subjects.</p>	<p>Registrar (I & E)</p>

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
13. Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
14. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
15. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
16. Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
17. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
18. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
19. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
20. Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I. & E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
21. Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
22. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
23. Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL